

Dismissed as
withdrawn
04.09.09



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Original Application No. OA 397 of 2009
Applicant(s) Pradeep Ku Behera Respondent(s) U09/Telecom
Advocate for Applicant(s) M/s. R.C. Prabhary Advocate for Respondent(s) selection/posting
P.C. Singh

NOTES OF THE REGISTRY

GPO SR-25-50/-
has been filed.
for registration
Please.

28/8/09 SO
27/8

REGISTER

REGISTER
DY. REGISTRAR

For admission &
interim prayer.

On memo.

28/8/09 Bench

ORDERS OF THE TRIBUNAL

Order dated 31.8.2009

Call this matter on 4.9.2009
along with OA No. 76/09.

Member (A)

Order dt 04-09-2009

Corum:

Hon'ble Mr. C.R. Mohapatra, Member (CA)

Mr. R.C. Prabhary, Id. counsel
for the Applicant prays for withdrawal
of this O.A. Prayer is allowed. This O.A.
is dismissed as withdrawn.

Mr. A. Kanungo, Id. Asst. appearing
for the Respts on notice is present.

Member (Admin)